

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.444/96

Dated this, the 12th day of June, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.Koyakutty,
Sorting Assistant,
Railway Mail Service,
Sub Record Office,
Quilon.

.. Applicant

(By Advocate Mr.R.Sreeraj for Mr.M.R.Rajendran Nair)

vs.

1. The Director of Postal Services,
Head Quarters, Kerala Circle, Trivandrum.
2. The Chief Post Master General,
Kerala Circle, Trivandrum. .. Respondents

(By Advocate Mr.Varghese P.Thomas)

The application having been heard on 12th June, 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is entitled to be considered for promotion under the "Biennial Cadre Review Scheme". We have heard the respondents on notice and we have gone through the reply statement filed by them. We find that applicant has since been considered and promoted with effect from 1.7.95. If applicant has any other grievance, he may raise it before the competent authority.

2. Original application is disposed of as aforesaid. No costs.

Dated the 12th June, 1996.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN